



CP NO. 46/2005 IN OA NO. 2774/2003 CP NO.47/2005 IN OA NO. 2977/2003 CP NO.44/2005 IN OA NO. 2987/2003 CP NO.158/2005 IN OA NO.292/2004 CP NO. 45/2005 IN OA NO.1778/2004

This the 13th day of July, 2005

# HON'BLE SH. M.P.SINGH, VICE CHAIRMAN (A) HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

### CP NO.46/2005 IN OA NO.2774/2003

Arun Kumar S/o Sh. Nihal Singh R/o Vill.Gindokhar P.O. Boria Kamalpur, Distt. Rewari (Haryana).

## CP NO.47/2005 IN OA NO.2977/2003

Jitender Singh Recruit Constable (Ex.) in Delhi Police, S/o Sh. Raj Singh, R/o V&PO Nilauthi, Tehsil Bahadurgarh, Distt. Jhajjar, Haryana.

## CP NO.44/2005 IN OA NO. 2987/2003

Sunil Kumar Recruit Constable (Ex.) in Delhi Police, S/o Sh. Dhanbir Singh R/o V&PO Nilauthi, Tehsil Bahadurgarh, Dist. Jhajjar, Haryana.

## CP NO.158/2005 IN OA NO.292/2004

Raja Ram Yadav Recruit Constable (Ex.) in Delhi Police, S/o Sh. Sedu Ram Yadav R/o V&PO Kansli via Kotputli, Distt. Jaipur, Rajasthan.



### CP NO. 45/2005 IN OA NO.1778/2004

Mintu Yadav
Recruit Constable (Ex.) in Delhi Police,
S/o Sh. Dharam Singh
R/o Vill. Rawa,
P.O. Mohammad Pur Dhoomi
Distt. Meerut, Uttar Pradesh.
(By Advocate: None)

Versus

- 1. Shri K.K.Paul
  Commissioner of Police,
  Police Head Quarters,
  I.P.Estate, New Delhi.
- Shri A.K.Ojha
   Dy. Commissioner of Police,
   2<sup>nd</sup> Bn. DAP, New Police Lines,
   Kingsway Camp, Delhi.
   (By advocate: Shri Ajesh Luthra)

# ORDER (ORAL)

## By Mrs. Meera Chhibber, Member (J)

A bunch of OAs was decided by a common order dated 24.12.2004 by this Tribunal against which respondents have filed a Writ Petition before the Hon'ble High Court and the Hon'ble High Court has been pleased to stay the operation of the order. In view of the stay granted by the Hon'ble High Court, the CPs are disposed of with liberty to the parties to revive at an appropriate stage, if required. Notices are discharged.

(Member (J)

Vice-Chairman (J)

/kdr/